Schemes for development of small and medium cities

[7 MAR., 2013]

- †1222. SHRI RAGHUNANDAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- the scheme started by Government for integrated development of small and medium cities and the proportion of State and Central share in it;
- (b) the status of the proposals received under this scheme from Madhya Pradesh and the proposals against which allotted funds are to be released yet;
- the time by which Government contemplates to release the funds of these pending proposals; and
 - the details thereof? (d)

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI): (a) Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) was launched in December, 2005 as a sub-component: of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) which aims at improvement of urban infrastructure in towns and cities (ether than the 65 cities identified under UIG component of JNNURM) in a planned and phased manner.

The funding pattern of the UIDSSMT scheme is in the ratio of 80% Central Government share, and 10% State share and 10% ULB share. However for North-East States and Hilly States (Jammu and Kashmir, Sikkim) the fund sharing is in the ratio of 90:10 between Central and State Governments.

- Under UIDSSMT, 68 projects were sanctioned with an approved cost of Rs. 1230.99 crores in 50 towns of the State of Madhya Pradesh. Against a total commitment of Rs. 991.04 crores, an amount of Rs. 732.72 crores Additional Central Assistance (ACA) was released to the State as on 28.02.2013.
- 56 fresh proposals involving Roads, Water supply, Solid Waste Management projects etc. were received from the State of Madhya Pradesh in the month of February, 2013.
- (c) and (d) The sanction of projects is dependant upon recommendation of State Level Sanctioning Committee (SLSC), technical appraisal and availability of funds.

[†]Original notice of the question was received in Hindi.